

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).2709/2008

KRISHNA KUMAR GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With appln(s) for permission to place addl. documents on record,stay of arrest

Date: 18/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rauf Rahim,Adv.

For Respondent(s)

Mr. T.C. Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent is granted four weeks' time for filing counter affidavit.

List again on 26.8.2008.

(M.P.BHADRAN)

Registrar